

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 9

COURT NO. : 1

06.08.2019

O.A./260/314/2017

R PATRA
-V/S-
D/O POST

ITEM NO:66

FOR APPLICANTS(S) Adv. : Mr. D.K.Mohanty

FOR RESPONDENTS(S) Adv.: Mr. A. K. Mohapatra

| Notes of The Registry | Order of The Tribunal |
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| | <p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that the applicant has filed a letter dated 25.07.2017 at Annexure R/4 of the counter, in which the applicant has informed the authority that he is no longer interested to work as the post of GDSBPM, Guali.</p> <p>Ld. Counsel for the respondents submitted that in the meantime the respondents have completed selection process for the post of GDSBPM, Guali and selected a candidate vide letter dated 30.12.2017 at Annexure-R/3 to the counter.</p> <p>Ld. Counsel for the applicant submitted that he does not have any instruction from his client in the matter.</p> <p>In view of the above submissions of the learned counsel for the applicant that no instruction has been received from the applicant and taking into account his letter at Annexure-R/3 of the counter, the OA is disposed of as infructuous.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> |

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